Annexure – 8

Name of the corporate debtor: WAY AUTOMOTIVES PRIVATE LIMITED; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 28/06/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
			NIL												
	Total			-	-	-	-	-	-	-	-	-	-	-	-

ARDHENDU SHEKHAR KHAN
IBBI/IPA-002/IP-N00024/2016-17/10051
INSOLVENCY PROFESSIONAL